

Filing no. 8324/2020 (B.A.)

Manowar Ansari @ Mannover Ansari Vs The State of Jharkhand

Name of advocate:- Pran Pranay

Defects :

- 9 (i) Father's name of the petitioner is missing at page no. 1.
- (ii) Affidavit appears to be older than seven days.
- (iii) Content of typed copy of page no. 16 (A) may be verified from its respective original.